

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 117**

**IA(I.B.C)/313(CH)2024**

**IA(I.B.C)/1138(CH)2024**

**In**

**CP (IB) No. 24/Chd/Hry/2020**

**(Admitted)**

**IN THE MATTER OF:**

**Sparta Security & Allied Solutions Pvt. ...Petitioner-Operational Creditor  
Ltd.**

**Versus**

**Langley Apparel India Pvt. ...Respondent Corporate Debtor  
Ltd.**

**Under Section: 9, 19(2) IBC 2016**

**Rule: 11 of NCLT, 2016**

**Order delivered on 07.05.2024**

Since the Hon'ble Member (Technical) is not available today, hence the matter is adjourned to 04.07.2024.

Sd/-

**Court Officer**